

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27th January, 2023

<u>NOTICE</u>

Please take notice that the following matter listed on 30.01.2023 in the Court-III will not be taken up. The next date will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|--|---|------------------|---|
| | | | Appellants | Respondents |
| 1. | Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021 (PH) | Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors. | Ashish Choudhury | Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4 |
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By order of Hon'ble Chairperson

-Sd/-

Registrar